

File No: 10/163/2016-NCLT/249-282  
National Company Law Tribunal

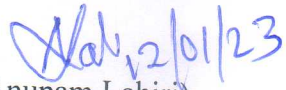
CGO Complex, Block-3, 6<sup>th</sup> Floor  
New Delhi-110003

Date: 12/01/2023

Order

The Hon'ble President, National Company Law Tribunal (NCLT) is pleased to re-constitute the following Internal Complaints Committee (ICC) in terms of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 for **NCLT Benches** comprising of Presiding Officer and Members as mentioned in the following table, who will hold the office for a period not exceeding three years from the date of their nomination:

Internal Complaints Committee (ICC) in NCLT Benches		
Sl No	Bench	ICC Members
1	New Delhi Allahabad	Presiding Officer: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mrs Madhu Sinha, Hon'ble Member (T)
		Member: Mr Ashok Kumar Bhardwaj, Hon'ble Member (J)
		External Member: Ms Varsha Banerjee, Advocate
2	Jaipur	Presiding Officer: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mrs Madhu Sinha, Hon'ble Member (T)
		Member: Mr Deep Chandra Joshi, Hon'ble Member (J)
		External Member: Ms Varsha Banerjee, Advocate
3	Chandigarh	Presiding Officer: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mrs Madhu Sinha, Hon'ble Member (T)
		Member: Mr Subrata Dash, Hon'ble Member (T)
		External Member: Ms Eshna Kumar, Advocate
4	Mumbai Ahmedabad Indore	Presiding Officer: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mrs Madhu Sinha, Hon'ble Member (T)
		Member: Mr Shyam Babu Gautam, Hon'ble Member (T)
		External Member: Ms Anita Agarwal, Advocate
5	Chennai Kochi Amravati Bengaluru Hyderabad	Presiding Officer: Justice T Krishnavalli, Hon'ble Member (J)
		Member: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mr Charan Singh, Hon'ble Member (T)
		External Member: Jyoti Arvind Das, Advocate
6	Guwahati Kolkata Cuttack	Presiding Officer: Mrs Bidisha Banerjee, Hon'ble Member (J)
		Member: Mrs Madhu Sinha, Hon'ble Member (T)
		Member: Mr Balraj Joshi, Hon'ble Member (T)
		External Member: Smt C Kasturi, Advocate

  
(Anupam Lahiri)  
Secretary

Copy for information and necessary action to:

1. PS to Hon'ble President, NCLT;
2. PPS to Secretary, MCA, New Delhi;
3. All Hon'ble Members, NCLT;
4. PS to Secretary, NCLT;
5. PS to Registrar, NCLT;
6. Mrs Bidisha Banerjee, Hon'ble Member (J), Presiding Officer, Internal Complaints Committee;
7. Justice T Krishnavalli, Hon'ble Member (J), Presiding Officer, Internal Complaints Committee;
8. Mr Deep Chandra Joshi, Hon'ble Member (J), Member, Internal Complaints Committee;
9. Mr Ashok Kumar Bhardwaj, Hon'ble Member (J), Member, Internal Complaints Committee;
10. Mr Shyam Babu Gautam, Hon'ble Member (T), Member, Internal Complaints Committee;
11. Mr Subrata Dash, Hon'ble Member (T), Member, Internal Complaints Committee;
12. Mr Balraj Joshi, Hon'ble Member (T), Member, Internal Complaints Committee;
13. Mrs Madhu Sinha, Hon'ble Member (T), Member, Internal Complaints Committee;
14. Mr Charan Singh, Hon'ble Member (T), Member, Internal Complaints Committee;
15. Mrs Anju Jain, Advocate, Advocate, Member, Internal Complaints Committee;
16. Ms Varsha Banerjee, Advocate, Member, Internal Complaints Committee;
17. Ms Eshna Kumar, Advocate, Member, Internal Complaints Committee;
18. Ms Anita Agarwal, Advocate, Member, Internal Complaints Committee;
19. Adv Jyoti Arvind Das, Member, Internal Complaints Committee;
20. Smt C Kasturi, Advocate, Member, Internal Complaints Committee;
21. Dr Deepti Mukesh, Hon'ble Member (J), NCLT;
22. Mrs Anuradha Sanjay Bhatia, Hon'ble Member (T), NCLT;
23. Sh Kaushalendra Kumar Singh, Hon'ble Member (T), NCLT;
24. Dr B K Sinha, Hon'ble Member (T), NCLT;
25. Sh Rohit Kapoor, Hon'ble Member (J), NCLT;
26. Mrs Nirmala Vincent, Assistant Registrar (IC), NCLT;
27. All NCLT Benches;
28. The Honorary Secretary, NCLT Bar Association, New Delhi;
29. The Honorary Secretary, NCLAT Bar Association, New Delhi;
30. The Honorary Secretary, Delhi High Court Bar Association, New Delhi;
31. The Institute of Chartered Accountants of India, ITO, New Delhi;
32. The Institute of Company Secretaries of India, ICSI House, 22 Institutional Area, Lodi Road, New Delhi- 110003;
33. The Official Liquidator, 8<sup>th</sup> Floor, Lok Nayak Bhavan, Khan Market, New Delhi- 110003;
34. NCLT Website and Notice Board.